

47

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Najeti & Anr.
V/s.
Eagle Agro Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. G. V. Rao Adv.
a/w.
Adv for petitioner
Ashvini Kandgaonkar 

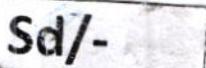

2. Rahul D. Oak Adv. 
Adv for Respondent,
1, 2, 3, 4A, 5, 6, 9

3. Sayeed Mulani Adv for Resp no 7 & 8 
i/b Mulani & Co

ORDER

TCP 06/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 25.9.2017.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)